

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO. 105 OF 2013

M/S SHYAM BIRI WORKS LTD.

...APPELLANT

VERSUS

COMMISSIONER OF TRADE TAX U.P.

...RESPONDENT

OFFICE REPORT

The matters above-mentioned was listed before Ld. Registrar Court on 24th July, 2015 when the following order was passed:-

"The learned counsel for the appellant shall within a period of four weeks file the affidavit of valuation.

List the matter again on 1.10.2015."

It is submitted that Counsel for the Appellant has not filed Affidavit of Valuation so far.

The office report is listed before the Ld. Registrar's Court for orders.

DATED THIS THE 29TH DAY OF SEPTEMBER, 2015.

ASSISTANT REGISTRAR

Copy to :-

Dr. Kailash Chand, Advocate.

Mr. Vinay Garg, Advocate.

ASSISTANT REGISTRAR